

27/1/84

Hon. Mr. V.K. Seth, A.M.
Hon. Mr. D.C. Verma, J.M.

⑥

for applicant: Sh. R.K. Sinastara
for respondents: Sh. A.K. Chaturvedi

Shri Sinastara seeks & is allowed
today's time to file supp affidavit
indicating the latest development.

List for order on 2/12/84.

[Signature]

[Signature]
J.M.

A.M.

2.12.84

No Billings at D M g/fh
23.1.95-1
M.D.

24/1/85

Hon. Mr. V.K. Seth, A.M.
Hon. Dr. R.K. Saxena, J.M.

for applicant: Sh. R.K. Sinastara
for respondents: Sh. A.K. Chaturvedi

The learned counsel for the
applicant has stated before
the Bar that as far as this
Petition is concerned. Since
the applicant's grievances,
as agitated in the Petition,
already been redressed.
In view of this, the Petition has
become infructuous and
disposed of as above. We
order accordingly.

[Signature]
J.M.

[Signature]
A.M.

Decd
D.C. Verma
27/1/85

File received today
for information of order
27/1/85

Copy of applicant's
is in file.
27/1/85